## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5018
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AUTONOMY TO NAAC
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria accepted and methodology laid down for accreditation of higher educational institutions by National Assessment and Accreditation Council (NAAC) and evaluation of programmes of technical education by National Board of Accreditation (NBA);
- (b) the number of universities and colleges accredited by NAAC and NBA as on date, State/UT-wise;
- (c) whether the Government proposes to grant functional autonomy to the NAAC and if so, the details thereof;
- (d) the names of universities and colleges funded under RUSA which have yet to be accredited by NAAC or NBA and the reasons therefor; and
- (e) the mechanism put in place to monitor the functioning of assessment and accreditation agencies?

## **Answer**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): The National Assessment and Accreditation Council (NAAC) has reported that it has identified the following seven criteria to serve as the basis for accreditation of Higher Educational Institutions(HEIs), namely: curricular aspects; teaching-learning and evaluation; research, consultancy and extension; infrastructure and learning resources; student support and progression; governance, leadership and management; and innovations and best practices. Further, each of these criteria have different key aspects to which scores are assigned. The Cumulative Grade Point Average (CGPA) of an HEI is calculated on the basis of weights assigned to the key aspects and the seven criteria. The HEI is thereafter assigned appropriate grade on a four point scale, as given below:

Range of institutional Letter Grade Performance Descriptor Cumulative Grade Point Average (CGPA)

3.01-4.00 A Very Good (Accredited)
2.01-3.00 B Good (Accredited)
1.51-2.00 C Satisfactory (Accredited)
<1.50 D Unsatisfactory (Not Accredited)

NAAC accreditation is valid for a period of five years. The complete methodology of NAAC accreditation is available at <a href="http://www.naac.gov.in/">http://www.naac.gov.in/</a> assessment\_accreditation.asp.

The National Board of Accreditation(NBA) has reported that it undertakes accreditation of technical programmes on the basis of the following nine criteria, namely: vision, mission and programme education objectives; programme curriculum; student's performance; faculty contribution; facilities and technical support; academic support units and teaching-learning process; governance, institutional support and financial resources; and continuous improvement. Based on the evaluation of a programme on these criteria and the resulting grade/score, the programme is declared as accredited for a period of 2 years/ 5 years (as the case may be) or not accredited. The complete methodology of NBA accreditation is at http://www.nbaind.org/En/ 1064-current-accreditation-documents.aspx

- (b): The statement of number of universities and colleges accredited by NAAC and NBA as on date, State/UT-wise, is at Annexure-I.
- (c): The NAAC is an Inter University Centre(IUC) under the University Grants Commission (UGC), which is the higher education regulator. In order to ensure that the regulator ie the UGC functions at arms length from NAAC to avoid conflict of interest and in accordance with global best practices, the Executive Committee of NAAC, in its meeting on 24th July, 2014 has recommended changes in the Memorandum of Association and Bye-Laws of NAAC to ensure functional independence vis-Ã -vis the UGC.

- (d): The statement of names of universities and colleges, funded under Rashtriya Uchchatar Shiksha Abhiyaan (RUSA), which have yet to be accredited by NAAC or NBA, is at Annexure II. However all funding of such institutions is conditional and they are required to apply for accreditation to NAAC.
- (e): The Central Government has accorded approval to the University Grants Commission (UGC) (Recognition and Monitoring of Assessment and Accreditation Agencies) Regulations, 2014. As per these Regulations the UGC shall take measures to develop and regulate the process of assessment and accreditation of higher educational institutions and programmes conducted therein, and to monitor the functioning of assessment and accreditation agencies.